

of organising an Asian Rural Service Corps and the setting up of a Regional Training Centre with the cooperation of potential participant agencies.

(b) and (c). The recommendations of the Session have not been finalised. No proposal has been received so far by Government

#### Promotion of Circus

6216. SHRI HITENDRA DESAI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(c) whether Government recognise circus activities as an art of physical culture and entertainment; and

(b) if so, what steps are taken by Government to promote these activities?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSIAN): (a) and (b). Circus is a State subject. However, Government have been encouraging Circus as a recreational activity by granting railway concession for movement of Circus troupes and their luggage etc., in respect of bona-fide Circus companies for their performances. The State Governments and Union Territory Administrations have also been requested to encourage Circus by granting exemption from payment of Entertainment Tax, allotment of open grounds for Circus shows at nominal rent, help in maintenance of law and order, temporary allotment of quota of foodgrains and other essential commodities.

#### Share of Scheduled Castes and Scheduled Tribes in Promotion

6217. SHRI R. N. RAKESH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number of posts filled in each category of posts with specific shares of Scheduled Castes and Scheduled Tribes and in such employment and also the number of posts reserved in each category in the Ministry and its attached and subordinate offices including public sector undertakings and reasons thereof; and

(b) the number of departmental promotions/upgradation of posts in each category of posts and how many posts have gone to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The required information is being collected and will be laid on the Table of the Lok Sabha, as early as possible

#### Governing Bodies of Central Schools of Tibetan Refugees

6218 SHRI K B CHETTRI Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the criteria laid down by the Education Ministry to constitute the Governing Bodies of the Central Schools of Tibetan Refugees in the country;

(b) whether it is a fact that the children of the non-Tibetans do not get admissions; and

(c) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARKATAKI): (a) As it was considered expedient and desirable to establish schools in India for the education of the Tibetan refugee Children and to arrange for their administration and management, the Government of India established the Central Tibetan Schools Society